

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1831  
ANSWERED ON 09/03/2026**

**EXTENSIONS GIVEN TO SMART CITY MISSION**

**1831. SHRI PRAKASH CHIK BARAIK:**

**Will the Minister of *Housing and Urban Affairs* be pleased to state:**

- (a) the details of number of times extensions provided to the Smart City Mission (SCM) since inception;
- (b) whether there exists any definition of Smart Cities, if so the details thereof; and
- (c) whether it is a fact that as of 1st February, 2026 only 31 cities has been transformed as Smart city?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) Since inception of the Mission, Smart Cities Mission (SCM) has been extended four times.
- (b) and (c) As stated in the Smart Cities Mission guidelines, there is no universally accepted definition of a Smart City. The conceptualization of Smart City, therefore, varies from city-to-city and country-to-country, depending on the level of development, willingness to change and reform, resources and aspirations of city residents.

The objective of SCM was not the development of entire city but to follow an area-based development approach through retrofitting, redevelopment, greenfield development and a Pan-city initiative in which smart solutions are applied covering larger parts of the city, so as to create a replicable model.

The cities under SCM are being developed based on Smart City Proposals (SCPs) received from States/UTs, across various sectors, viz., smart mobility, Water, Sanitation, Hygiene (WASH), smart governance, smart energy, environment etc., approved by High Powered Steering Committee (HPSC) chaired by the Chief Secretary. Smart City Proposals (SCPs) have been planned at the local level based on the local needs of the cities, in consultation with various stakeholders, including citizens, across various sectors.

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